

Office of the District & Sessions Judge, Ghaziabad.

Date : 21-09-2020

(Order No. 386 /2020)

In view of the reports dated 21-09-2020 received from Chief Medical Officer Ghaziabad and Incident Commander/ City Magistrate, Ghaziabad through e-mail at 05.55 P.M. that Prosecution Officer Smt. Shaili w/o Sri Rajesh posted in Special Judge, Gangster/ Additional District & Sessions Judge, Court No. 05 Ghaziabad, has been found corona positive and vide aforesaid reports Chief Medical Officer Ghaziabad and incident Commander/ City Magistrate, Ghaziabad have opined for 48 hours closure of Civil Courts Ghaziabad for complete sanitization of Court Campus.

In this regard Hon'ble Court vide letter No. 1117/LXXXVII-CPC /e-Courts/ Allahabad/ Dated 03-06-2020 regarding Mechanism / Modalities for opening of Civil Courts subordinate to Hon'ble High Court in para 15 has provided as follows:

" Where the District Administration/ CMO concerned is of the opinion that the District/ Outlying court campus should be closed for a particular period and / or the District Judge is of the opinion that the District Court/ Outlying court should be closed for particular period, then the District Court / Outlying Court may be closed for the said period and intimation mentioning the specific reason may be sent to Allahabad High Court."

And in continuation of aforesaid letter Hon'ble high Court has directed vide letter No. 1298 /LXXXVI I-CPC/e-Courts/Allahabad/Dated : 28 July 2020 that in respect of District & Outlying Courts declared as containment zones or are closed under para 14 or under para 15 of the guidelines issued vide letter no. 1117/LXXXVI ICPC/e-Courts/Allahabad dated 03.06.2020, as mentioned below in Point No-01,13 and 24 are as follows-

"1. The following Parent Courts and Courts dealing with Special Jurisdiction shall take up the matters through the video conferencing as detailed below:

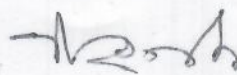
- a) Sessions Judge
- b) Courts dealing with Special Jurisdiction.
- c) Chief Judicial Magistrate
- d) Civil Judge (SD)
- e) Civil Judge (J.D)"

13. Necessary application received through email or pending records / application be provided to such judicial officer conducting court proceeding through video conferencing from residential office.

24. It is clarified that the entry of the Learned Counsel/ Litigant" in the court complex shall be strictly prohibited. "

Hence in compliance of mandate contained in para 15 of Hon'ble Court's letter No. 1117/LXXXVII-CPC /e-Courts/ Allahabad/ Dated 03-06-2020 and letter No. 1298/ LXXXVII-CPC/ e-Courts/ Allahabad/ Dated 28-07-2020 for complete sanitization of Court campus all the Courts shall remain closed for 48 hours i.e. on 22-09-2020 & 23.09.2020. Meanwhile complete sanitization of Court Campus and chambers of Advocates be done under supervision of Officer-in-charge Nazarat and Chief Judicial Magistrate, Ghaziabad and submit report by 24-09-2020 before 10 A.M.

Civil Cases fixed on 22-09-2020 shall be taken on 19-11-2020 & Criminal Cases fixed on 22-09-2020 shall be taken on 27-10-2020 and Civil Cases fixed on 23-09-2020 shall be taken on 20-11-2020 & Criminal Cases fixed on 23-09-2020 shall be taken on 28-10-2020 for hearing excluding Bail Applications and cases u/s 156(3) Cr. P.C.



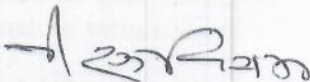
As the entry of the Learned Counsel/ Litigant/ Court Staff/ Judicial Officers and others in the court complex is strictly prohibited. The hearing of urgent matters shall take place through video conferencing from the residential office of the Judicial officers. Separate time slot and Video link be provided to the judicial officers and advocates.

Nodal Officer(Computers) is directed to make necessary arrangements for connectivity to ensure the compliance of Hon'ble High Court's direction dated 28.07.2020.

As courts of the A.C.J.M. Railway and the Principal Magistrate, Juvenile Justice Board are situated outside the premises of District Court, Ghaziabad, hence they shall remain functional.


Information be sent to the Hon'ble High Court Allahabad and also be uploaded on the official website of District Court, Ghaziabad.

Inform all concerned accordingly.


(Neeraj Nigam) 21/07/2020
District & Sessions Judge,
Ghaziabad.
District Judge
Ghaziabad

Copy to:-

- 1- District Magistrate, Ghaziabad.
- 2- Chief Medical Officer Ghaziabad.
- 3- S.S.P. Ghaziabad.
- 4- Nagar Ayukt, Nagar Nigam Ghaziabad.
- 5- Superintendent District Jail Ghaziabad.
- 6- Officer-in-charge(Nazarat), District Court, Ghaziabad.
- 7- Chief Judicial Magistrate, Ghaziabad.
- 8- Sec. D.L.S.A. Ghaziabad.
- 9- Bar Association Ghaziabad.
- 10- D.G.C. Criminal Ghaziabad.
- 11- Joint Director Prosecution Ghaziabad
- 12- District Information Officer, Ghaziabad.
- 13- A.C.J.M. Railway, Ghaziabad.
- 14- Principal Magistrate Juvenile Court, Ghaziabad.
- 15- Nodal Officer(Computers)/ System Officer, Ghaziabad for uploading on website of District Court, Ghaziabad.

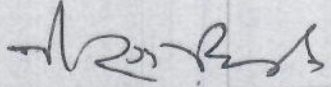

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Office of the District Judge, Ghaziabad.

Time Slot- 11.00 AM TO 01.00 PM on 22-09-2020 & 23.09.2020 for video conferencing from residential offices of respective courts

COURT NAME	LINK
SESSIONS COURT, GHAZIABAD	https://meet.jit.si/sessioncourtghaziabad
SC/ST Act COURT, GHAZIABAD	https://meet.jit.si/scstcourtghaziabad
EC ACT COURT, GHAZIABAD	https://meet.jit.si/ecactcourtghaziabad
GANGESTER COURT, GHAZIABAD	https://meet.jit.si/gangstercourtghaziabad
NDPS COURT ,GHAZIABAD	https://meet.jit.si/ndpscourtghaziabad
POCSO COURT ,GHAZIABAD	https://meet.jit.si/pocsocourtghaziabad
CJM COURT, GHAZIABAD	https://meet.jit.si/cjmcourtghaziabad
CJ (SD) COURT, GHAZIABAD	https://meet.jit.si/cjsdcourtghaziabad
CJ (JD) COURT, GHAZIABAD	https://meet.jit.si/cjfdcourtghaziabad

Note:- A dedicated e-mail Id urgent.districtjudgeghaziabad@gmail.com has been created for the purpose of filing of urgent matters.


District Judge
Ghaziabad. 21/09/2020
District Judge
Ghaziabad